

Misc Case No. 581 of 2010
IN WA No. 56 of 2010

17.06.2014

HON'BLE THE CHIEF JUSTICE
And HON'BLE MR JUSTICE SR SEN

In view of the judgment and order of the date passed
in WA No. 56 of 2010, this Misc. Case also stands disposed
of.

JUDGE
(Hon'ble Mr Justics SR Sen)

(Prafulla C Pant)
CHIEF JUSTICE

dev
17.06.14